

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016**

Dated: 26th February 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Azure Sunrise Pvt. Ltd.

.... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon

Counsel for the Respondent(s)

: Mr. Sandeep Grover for R-1

ORDER

As agreed by learned counsel for the parties, list the matter on
12.03.2018.

**(Justice N. K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

ts/mk